

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1070/2024

News Item titled "Plastic pollution poses threat to Kashmir's Great Lakes trek" appearing in the Rising Kashmir dated 09.08.2024

MEMO OF PARTIES (AS PER ORDER DATED 20.03.2025)

News Item titled "Plastic pollution poses threat to Kashmir's Great Lakes trek" appearing in the Rising Kashmir dated 09.08.2024

Vs

1. Central Pollution Control Board

Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in

Respondent No.1

2. Jammu & Kashmir Pollution Control Committee

Through its Member Secretary,
Parivesh Bhavan, Forest Complex, Transport Nagar, Jammu – 180 006
Email: membersecretaryjkspcb@gmail.com/
regionadirectorjkspcbjmu@gmail.com

Respondent No. 2

3. GB Pant Institute of Himalayan Environment

Through its Director,
Kosi-Katarmal, Almora-263 643, Uttarakhand
Email: psdir@gbpihed.nic.in/ garhwalunit@gbpihed.nic.in

Respondent No. 3

4. Ministry of Environment and Forest

Through its Regional Office, Integrated Regional Office,
Jammu IWDP Complex, Gladin, Narwal,
Near J & K Pollution Control Board, Jammu – 180006
Email: moef.ddn@gmail.com

Respondent No. 4

5. District Magistrate, Ganderbal

Room No. 201,203, First Floor, Administrative Complex,
Mini Secretariat, Ganderbal – 191201
Email: dc-ganderbal@gov.in

Respondent No. 5

6. Block Development Officer

Gund, Ganderbal District,
NH-1 D, Srinagar Ladakh Highway,
Ganderbal Sonamarg Road, Sonamarg, J & K

Respondent No. 6

7. Block Development Officer

Kangan, Ganderbal District,
Srinagar Ladakh Highway, Kangan, J & K-191202

Respondent No. 7

8. Sonmarg Development Authority

Through Chief Executive Officer,
Sonmarg, Ganderbal District, Kashmir.
NH-1D, Srinagar Ladakh Highway, Ganderbal Sonamarg Road,
Sonamarg, Sonamarg, Jammu and Kashmir 191201
Email: sdaofficial@yahoo.com

Respondent No. 8